

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2018-19/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Janardan Singh, District & Addl. Sessions Judge, Bokaro,
2. Sri Uttam Anand, District & Addl. Sessions Judge, Bokaro (Bermo at Tenughat),
3. Sri Dinesh Rai, District & Addl. Sessions Judge-cum- Spl. Judge, A.C.B., Chaibasa,
4. Sri Srish Dutta Tripathi, District & Addl. Sessions Judge, Chatra,
5. Sri Pankaj Kumar no. II, District & Addl. Sessions Judge, Palamau at Daltonganj,
6. Md. Nasiruddin, District & Addl. Sessions Judge, Deoghar,
7. Sri Syed Saleem Fatmi, District & Addl. Sessions Judge, Dhanbad,
8. Sri Kamal Nayan Pandey, District & Addl. Sessions Judge, Dumka,
9. Sri Manoj Chandra Jha, District & Addl. Sessions Judge, Garhwa,
10. Sri Vinod Kumar Singh, District & Addl. Sessions Judge, Giridih,
11. Sri Sanjay Kumar Upadhyay, District & Addl. Sessions Judge, Godda,
12. Sri Surya Bhushan Ojha, District & Addl. Sessions Judge, Gumla,
13. Sri Ashok Kumar No. II, District & Addl. Sessions Judge-cum-P.O. MVACTION, Hazaribagh,
14. Sri Kamal Kumar Srivastava, District & Addl. Sessions Judge, Jamtara,
15. Sri Radha Krishan, District & Addl. Sessions Judge, Jamshedpur,
16. Sri Ram Bachan Singh, District & Addl. Sessions Judge, Jamshedpur (Ghatshila),
17. Sri Rama Shanker Singh, District & Addl. Sessions Judge, Koderma,
18. Sri Rajesh Kumar no. I, District & Addl. Sessions Judge, Khunti,
19. Sri Rasikesh Kumar, District & Addl. Sessions Judge, Latehar,
20. Sri Gopal Pandey, District & Addl. Sessions Judge, Lohardaga,
21. Sri Ramesh Kumar Srivastava, District & Addl. Sessions Judge, Pakur,
22. Sri Om Prakash, District & Addl. Sessions Judge, Ramgarh,
23. Sri Vishwa Nath Shukla, Addl. Judicial Commissioner-cum-P.O. MVACTION, Ranchi,
24. Sri Kamlesh Kumar Shukla, District & Addl. Sessions Judge, Sahebganj,
25. Sri Rajiv Ranjan, District & Addl. Sessions Judge, Sahebganj (Rajmahal),
26. Sri Ashish Saxena, District & Addl. Sessions Judge, Seraikela,
27. Sri Niraj Kumar Srivastav, District & Addl. Sessions Judge, Simdega,

Sub: - Nomination for attending the Refresher Training Course (R-5) scheduled to be held on **05th May, 2018** at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the Refresher Training Course (R-5) on “**Tools and Techniques to expedite MACT cases**” on **05th May, 2018** at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 05.05.2018 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.


I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 04th May, 2018 till the evening of 05th May, 2018.

Yours faithfully,
Sd/- J.P. Singh
Registrar (Administration)

Memo No. 1983 /Apptt.

Dated, Ranchi, the 28/04/18

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1053/JAJ dated 17.04.2018 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


28.04.2018.
Registrar (Administration)